

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE DR. JUSTICE A.K.JAYASANKARAN NAMBIAR
&
THE HONOURABLE MR. JUSTICE GOPINATH P.**

**Friday, the 7th day of June 2024 / 17th Jyaishta, 1946
WP(C) NO. 13204 OF 2021(S)**

**IN RE: BRUNO (SUO MOTU) PUBLIC INTEREST LITIGATION
PROCEEDINGS INITIATED BY THE HIGH COURT IN THE MATTER OF
EXECUTIVE AND LEGISLATIVE INACTION OF THE STATE GOVERNMENT
IN THE MATTER OF PROTECTION OF ANIMAL RIGHTS.
[RE-NAMED AS ABOVE AS PER ORDER DATED 02/07/2021 IN WP(C)]**

RESPONDENTS:

- 1. UNION OF INDIA, REPRESENTED BY THE SECRETARY,
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING),
GOVERNMENT OF INDIA, KRISHI BHAVAN, NEW DELHI, PIN-110 001.**
- 2. THE ANIMAL WELFARE BOARD OF INDIA,
REPRESENTED BY ITS CHAIRMAN, NATIONAL INSTITUTE OF
ANIMAL WELFARE CAMPUS P.O., 42K STONE, DELHI-AGRA HIGHWAY,
NH-2, VILLAGE-SEEKRI, HARYANA, PIN-121 004.**
- 3. STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY,
THIRUVANANTHAPURAM, PIN-695 036.**
- 4. STATE OF KERALA, REPRESENTED BY THE SECRETARY,
ANIMAL HUSBANDRY DEPARTMENT, THIRUVANANTHAPURAM, PIN-695 036.**
- 5. STATE OF KERALA, REPRESENTED BY THE SECRETARY,
LOCAL SELF GOVERNMENT DEPARTMENT,
THIRUVANANTHAPURAM, PIN-695 036.**
- 6. THE KERALA STATE ANIMAL WELFARE BOARD,
THIRUVANANTHAPURAM-695 036.**
- 7. THE KERALA VETERINARY AND ANIMAL SCIENCES UNIVERSITY,
POOKODE, LAKKIDI P.O., WAYANAD, PIN-673 576.**

8.STATE POLICE CHIEF, KERALA, THIRUVANANTHAPURAM, PIN-695 010.

ADDL. R9 IMPEADED

9.SRUTHY N.BHAT, ADVOCATE, HIGH COURT OF KERALA, AGED 27 YEARS,
D/O.O.H. NANDAKUMAR BHAT, SANSKRITHI GARDEN, PERANDOOR ROAD,
KALLOOR NORTH, KOCHI-682 026.

IS IMPEADED AS ADDL. R9 AS PER ORDER DATED 14/07/2021
IN IA.1/2021 IN WPC.

ADDL. R10 IMPEADED

10.DAYA ANIMAL WELFARE ORGANISATION (DAYA),
HAVING REGISTERED NUMBER E.R.737/01 WITH ITS REGISTERED
OFFICE AT XXII/459/A, PRAKASH ROAD, VELLOORKUNNAM,
MUVATTUPUZHA, ERNAKULAM-686 673, KERALA,
REPRESENTED BY ITS CO-ORDINATOR AMBILI B.

IS IMPEADED AS ADDL. R10 AS PER ORDER DATED 14/07/2021 IN
IA.2/2021 IN WPC.

ADDL. R11 IMPEADED

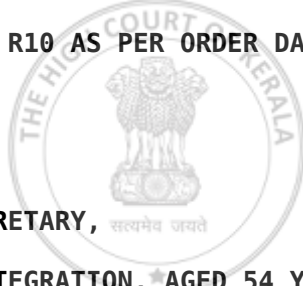
11.ANGELS NAIR, GEN. SECRETARY,
ANIMAL LEGAL FORCE INTEGRATION, AGED 54 YEARS,
KAPPILLIL HOUSE, PULLUVAZHY P.O., PERUMBAVOOR,
ERNAKULAM DIST. PIN-683 541.

IS IMPEADED AS ADDL. R11 AS PER ORDER DATED 14/07/2021
IN IA.5/2021 IN WPC.

ADDL. R12 IMPEADED

12.M.N. JAYACHANDRAN, AGED 63 YEARS, S/O.K. NARAYANAN NAIR,
RESIDING AT MUNDAMATTOM HOUSE, THODUPUZHA P.O.,
IDUKKI-685 584.

IS IMPEADED AS ADDL. R12 PER ORDER DATED 19/07/2021
IN IA.3/2021 IN WPC.



ADDL. R13 IMPEADED

13. P. SARAGANDHARAN, THUMBIL, EZHUPUNNA SOUTH P.O., CHERTHALA.
IS IMPEADED AS ADDL. R13 AS PER ORDER DATED 19/07/2021
IN IA.7/2021 IN WPC.

ADDL. R14 IMPEADED

14.THE THRIKKAKARA MUNICIPALITY,
REPRESENTED BY ITS SECRETARY.
IS SUO MOTU IMPEADED AS ADDL. R14 AS PER ORDER
DATED 23/07/2021 IN WPC.

ADDL. R15 IMPEADED

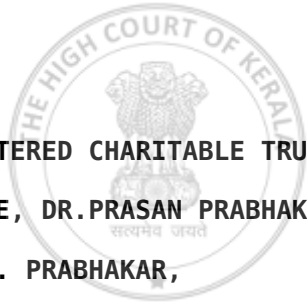
15.THE STATE KUDUMBASREE MISSION,
REPRESENTED BY THE EXECUTIVE DIRECTOR.
IS SUO MOTU IMPEADED AS ADDL. R15 AS PER ORDER
DATED 02/08/2021 IN WPC.

ADDL. R16 IMPEADED

16.DHYAN FOUNDATION, A REGISTERED CHARITABLE TRUST,
REPRESENTED BY ITS TRUSTEE, DR.PRASAN PRABHAKAR,
AGED 48 YEARS, S/O.DR.M.C. PRABHAKAR,
RESIDING AT LAXMI PRASAD, PANAYAPILLY, KOCHI-682 005.
IS IMPEADED AS ADDL. R16 AS PER ORDER DATED 06/08/2021
IN IA.8/2021.

ADDL. R17 IMPEADED

17.ANIMAL RESCUE REHABILITATION & OVERALL WELLNESS (ARROW),
214/IX KADAMANNIL, KUMBAZHA NORTH, MYLAPRA P.O.,
PATHANAMTHITTA-689 671, REPRESENTED BY ITS
MANAGING TRUSTEE.
IS IMPEADED AS ADDL. R17 AS PER ORDER DATED 09/08/2021
IN IA.11/2021.



ADDL. R18 IMPEADED

18. PEOPLE FOR ANIMALS (PFA), REPRESENTED BY ITS SECRETARY,
KARTHIKA, ANAYARA, THIRUVANANTHAPURAM-695 029.
IS IMPEADED AS ADDL. R18 AS PER ORDER DATED 09/08/2021
IN IA.10/2021.

ADDL. R19 IMPEADED

19. PEOPLE FOR ANIMAL WELFARE SERVICE (PAWS) -
THRISSUR CHARITABLE TRUST, RAJ VIHAR, POOTHOLE P.O,
THRISSUR-680 004, REPRESENTED BY ITS SECRETARY.
IS IMPEADED AS ADDL. R19 AS PER ORDER DATED 09/08/2021
IN IA.12/2021.

ADDL. R20 TO R25 IMPEADED

20. MUNICIPAL CORPORATION, THIRUVANANTHAPURAM,
REPRESENTED BY ITS SECRETARY.
21. MUNICIPAL CORPORATION, KOLLAM, REPRESENTED BY ITS SECRETARY.
22. MUNICIPAL CORPORATION, THRISSUR,
REPRESENTED BY ITS SECRETARY.
23. MUNICIPAL CORPORATION, KOCHI, REPRESENTED BY ITS SECRETARY.
24. MUNICIPAL CORPORATION, KOZHIKODE,
REPRESENTED BY ITS SECRETARY.
25. MUNICIPAL CORPORATION, KANNUR, REPRESENTED BY ITS SECRETARY.
ARE SUO MOTU IMPEADED AS ADDL. R20 TO R25 AS PER ORDER
DATED 09/08/2021 IN WPC.13204/2021.

ADDL. R26 IMPEADED

26. MADRAS ANIMAL RESCUE SOCIETY 4/339, SANGARAPURAM,
FIRST STREET, PALAVAKKAM, CHENNAI - 600041,
REPRESENTED BY ITS SECRETARY AND TRUSTEE,
VIVEK K. VISWANATH S/O K.V. ACHUTHAN, AGED 29 YEARS,
HAVING PERMANENT ADDRESS AT KARUNELLIPARAMBIL HOUSE,
KAIPARAMBU P.O., THRISSUR - 680546 AND NOW RESIDING AT
GODAVARI HOSTEL, IIT MADRAS, CHENNAI -600036.
IS IMPEADED AS ADDL R26 AS PER ORDER DATED 10.09.2021 IN IA 13/21 IN WP(C)
13204/2021.

ADDL. R27 IMPEADED

27.SMT.RANJINI HARIDAS, AGED 39 YEARS, D/O.HARIDAS,
'HARISREE', PONNETH SOUTH TEMPLE ROAD,
CHILAVANNOR-682 020, TRUSTEE, HUMANITY FOR ANIMALS,
REG. NO.E 323/2015, ERNAKULAM.
ADDL. R27 IS IMPEADED AS PER ORDER DATED 08/10/2021
IN IA.18/2021 IN WPC.

ADDL. R28 IMPEADED

28.GAURI MAULEKHI, AGED 44 YEARS, W/O.DUSHYANT MAULEKHI,
RESIDING AT 40/153, CR PARK, NEW DELHI-110 019.
ADDL. R28 IS IMPEADED AS PER ORDER DATED 08/10/2021 IN
IA.22/2021 IN WPC.

ADDL. R29 IMPEADED

29.SANGITA IYER, AGED 59 YEARS, D/O.MR.K. ANANTHARAMAN,
PERMANENTLY RESIDING IN TORONTO ,CANADA, PRESIDENT,
VOICE FOR ASIAN ELEPHANTS SOCIETY, TORONTO, CANADA,
REPRESENTED BY HER POWER OF ATTORNEY SATISH MURTHI,
2ND FLOOR, BETA PLAZA, DR.KRISHNASWAMY ROAD,
COCHIN-682 035.
IS IMPEADED AS ADDL. R29 AS PER ORDER DATED 29/10/2021
IN IA.24/2021 IN WPC.

ADDL. R30 IMPEADED

30.DR.ZAHIRA. B., AGED 51 YEARS, W/O.DR.MANZOOR AHAMMED,
CHUNGASSERI MANZIL, PADA NORTH, KARUNAGAPPALLY P.O.,
KOLLAM-690 518.
IS IMPEADED AS ADDL. R30 AS PER ORDER DATED 12/11/2021
IN IA.28/2021 IN WPC.

P.T.O.

ADDL. R31 IMPEADED

31.SANTHOSH. T.S., AGED 46 YEARS, S/O.T.V. SASIDHARAN,
RESIDING AT THIRUNILATHU HOUSE, NETTOOR P.O.,
MARADU, ERNAKULAM-682 040.
IS IMPEADED AS ADDL. R31 AS PER ORDER DATED 30/11/2021
IN IA.26/2021 IN WPC.

ADDL. R32 IMPEADED

32.UNION OF INDIA, REPRESENTED BY THE MINISTRY OF ENVIRONMENT
FOREST AND CLIMATE CHANGE (FOREST AND WILD LIFE DIVISION,
PROJECT ELEPHANT), NEW DELHI-110 003.
IS SUO MOTU IMPEADED AS ADDL. R32 AS PER ORDER
DATED 10/12/2021 IN WPC.

ADDL. R33 IMPEADED

33.PRADEEP P.D., AGED 33 YEARS, S/O.DIVAKARAN,
PUTHUVAL NIKARTH, PALLIPURAM P.O.,
CHERTHALA, 688 541, ALAPPUZHA.
IS IMPEADED AS ADDL. R33 PER ORDER DATED 28/02/2022
IN IA.1/2022 IN WPC.

ADDL. R34 IMPEADED

34.AKSHAY V.PRABHU, S/O.VEDANGA G.PRABHU, AKSHAYA HOSPITAL,
KADAVANTHRA, KOCHI, KERALA-682 020.
IS IMPEADED AS ADDL. R34 PER ORDER DATED 24/06/2022
IN IA.4/2022 IN WPC.

ADDL. R35 IMPEADED

35.KOLLAM DISTRICT PANCHAYATH, KOLLAM DISTRICT, PIN-691 001,
REPRESENTED BY ITS SECRETARY.
IS IMPEADED AS ADDL. R35 VIDE ORDER DATED 23/09/2022
IN IA.7/2022 IN WPC NO.13204/2021 (S).

P.T.O.

ADDL. R36 IMPEADED

36. EDRAAC (ERNAKULAM DISTRICT RESIDENTS' ASSOCIATION'S APEX COUNCIL), REG. NO.ER/735/03, CORPORATION SHOPPING COMPLEX, SUBHASH CHANDRA BOSE ROAD JUNCTION, PONNURUNNI, VYTTILA, COCHIN-19, PIN-682 019.
IS IMPEADED AS ADDL. R36 VIDE ORDER DATED 23/09/2022 IN IA.8/2022 IN WPC NO.13204/2021 (S).

ADDL. R37 IMPEADED

37. THE PUNALUR MUNICIPALITY, REPRESENTED BY ITS SECRETARY.
IS SUO MOTU IMPEADED AS ADDL. R37 AS PER ORDER DATED 30/09/2022 IN IA.9/2022 IN WPC.

ADDL. 38 IMPEADED

38. M/S. SREDHA MOBILE ARTIFICIAL INSEMINATION AND VETERINARY SERVICES, REP. BY ITS MANAGING PARTNER PRIYA PRAKASHAN, D/O.PRAKASHAN, NEERIKODE P.O., ALANGAD, ERNAKULAM-683 511.
ADDL. R38 IS IMPEADED AS PER ORDER DATED 25/11/2022 IN IA.18/2022 IN WPC.

ADDL.39 & 40 IMPEADED

39. SRI. RADHAKRISHNAN, PANANCHERRY HOUSE, PAYYAPPILLY MOOLA, PUTHUR, THRISSUR-680 014
40. SRI. GANESAN, S/O.SRI. RADHAKRISHNAN, PANANCHERRY HOUSE, PAYYAPPILLY MOOLA, PUTHUR, THRISSUR-680 014
ADDL.39 & 40 ARE IMPEADED SUO MOTU AS PER ORDER DATED 09/03/2023 IN WP(C) 13204/2021(S).

P.T.O.

ADDL. R41 IMPEADED

41. JOSE K.MANI, MEMBER OF PARLIAMENT, CHAIRMAN,
KERALA CONGRESS (M), STATE COMMITTEE OFFICE,
NEAR FIRE STATION, KOTTAYAM-686 001.

ADDL. R41 IS IMPEADED AS PER ORDER DATED 29/03/2023
IN IA.5/2023 IN WPC NO.13204/2021.

ADDL. R42 IMPEADED

42. JEEVAN RAJEEV, AGED 30 YEARS, S/O. RAJEEV. A.,
KARTHIKA, PAKKAIL P.O., KOTTAYAM-686 013.

ADDL. R42 IS IMPEADED AS PER ORDER DATED 29/03/2023
IN IA.6/2023 IN WPC NO.13204/2021.

ADDL. R43 & R44 IMPEADED

43. DR. K.P. SHIBU, AGED 53 YEARS, S/O. K.S. PAVITHRAN,
KURUNDODATH HOUSE, EROOR SPO., PIN-682 306.

44. DR. ANITHA M.A., AGED 51 YEARS, W/O. DR. K.P. SHIBU,
KURUNDODATH HOUSE, EROOR SPO.

ADDL. R43 & R44 ARE IMPEADED AS PER ORDER
DATED 29/03/2023 IN IA.8/2023 IN WPC 13204/2021.

ADDL. R45 IMPEADED

45. CHINNAKKANAL GRAMA PANCHAYAT, REPRESENTED BY
ITS SECRETARY, CHINNAKKANAL P.O., IDUKKI-685 618

ADDL. R45 IS IMPEADED AS PER ORDER DATED 29/03/2023 IN
IA.9/2023 IN WPC 13204/2021.

P.T.O.

ADDL. R46 IMPEADED

46. SANTHANPARA GRAMA PANCHAYAT, REPRESENTED BY ITS PRESIDENT,
OFFICE OF THE SANTHANPARA GRAMA PANCHAYAT,
SANTHANPARA P.O., IDUKKI DISTRICT, PIN-685 619.
ADDL. R46 IS IMPEADED AS PER ORDER DATED 29/03/2023 IN
IA.11/2023 IN WPC 13204/2021.

ADDL.R47 IMPEADED

47. DEAN KURIAKOSE, AGED 42 YEARS, S/O A.M. KURIAKOSE,
ANANICKAL HOUSE, PAINGOTTOOR P.O., KULAPPURAM,
MUVATTUPUZHA, ERNAKULAM DISTRICT, PIN-686 671.
ADDL. R47 IS IMPEADED AS PER ORDER DATED 29/03/2023 IN
IA.13/2023 IN WPC 13204/2021.

ADDL. R48 IMPEADED

48. KERALA INDEPENDENT FARMERS ASSOCIATION (KIFA),
5/518, NIRANATH BUILDING, THALAYAD P.O., UNNIKULAM,
KOZHIKODE-673 574, REPRESENTED BY ITS CHAIRMAN
SRI.ALEX OZHUKAYIL CHANDY FRANCIS, AGED 41 YEARS,
S/O.CHANDY FRANCIS, OZHUKAYIL HOUSE, KARIYATHUMPARA,
KALLANODE P.O., KOZHIKODE, PIN-673 615.
ADDL. R48 IS IMPEADED AS PER ORDER DATED 05/04/2023
IN IA.16/2023 IN WPC.

ADDL. R49 IMPEADED

49. SUJIMOL K.R., AGED 32 YEARS, D/O.RAJU,
RESIDING AT KINTTAKAL 595 A, SINGUKANDAM, ANGANVADI,
SURANALLY, CHINNAKANAL, IDUKKI, KERALA-685 618.
ADDL. R49 IS IMPEADED AS PER ORDER DATED 05/04/2023
IN IA.17/2023 IN WPC.

P.T.O.

ADDL. R50 & R51 IMPEADED

50. THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS &
HEAD OF FOREST FORCE, FOREST HEAD QUARTERS, VAZHUTHACAUD,
THYCAUD P.O., THIRUVANANTHAPURAM-695 014.

51. THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS (WILDLIFE) &
CHIEF WILDLIFE WARDEN (KERALA), FOREST HEAD QUARTERS,
THYCAUD P.O., THIRUVANANTHAPURAM-695 014.

ADDL. R50 & R51 ARE SUO MOTU IMPEADED AS PER ORDER
DATED 12/04/2023 IN WPC 13204/2021.

ADDL.R52 IMPEADED

52. ATHIRAPILLY GRAMA PANCHAYAT,
REPRESENTED BY ITS SECRETARY, VETTELAPPARA,
PERIYARAM, KERALA

ADDL. R52 IS IMPEADED AS PER ORDER DATED 03/05/2023
IN IA 24/23 IN WPC 13204/2021.

ADDL.R53 IMPEADED

53. THE MEMBER SECRETARY,
KERALA STATE LEGAL SERVICES AUTHORITY.

ADDL.R53 IS SUO MOTU IMPEADED AS PER ORDER
DATED 17/05/2023 IN WPC 13204/2021.

ADDL. R54 IMPEADED

54. ANEESH MATHEW, AGED 47 YEARS, S/O. MATHEW, RESIDING AT
VENGALISHERRIL VEEDU, CHINNAKANAL PANCHAYAT,
UDUMBANCHIRA TALUK, MUNNAR PIN :685 618.

ADDL. R54 IS IMPEADED AS PER ORDER DATED 25/05/2023 IN
IA.29/2023 IN WPC.

P.T.O.

ADDL. R55 IMPEADED

55. M/S WALKING EYE FOUNDATION FOR ANIMAL ADVOCACY,
REG. NO,48/2022, REG. OFFICE AT II/263 A, KAIPARAMBU,
THRISSUR DISTRICT, KERALA STATE - 680546,
REPRESENTED BY ITS FOUNDER AND MANAGING TRUSTEE
VIVEK.K.VISWANATH, AGED 31 YEARS, S/O K V ACHUTHAN,
HAVING A PERMANENT ADDRESS AT KURUNELLIPARAMBIL HOUSE,
KAIPARAMBU. P.O, THRISSUR -680 546.
ADDL. R55 IS IMPEADED AS PER ORDER DATED 25/05/2023
IN IA.31/2023 IN WPC.

ADDL. R56 IMPEADED

56. THE EMPLOYEES PROVIDENT FUND ORGANIZATION,
REGIONAL OFFICE AT THIRUVANANTHAPURAM,
REPRESENTED BY THE REGIONAL PROVIDENT FUND COMMISSIONER.
ADDL. R56 IS SUO MOTU IMPEADED AS PER ORDER
DATED 21/06/2023 IN WPC NO.13204/2021.

ADDL. R57 TO R60 IMPEADED

57. PAL RAJ, AGED 52 YEARS, S/O. OORU MOOPAN,
DOOR. NO. 150, CHEMBAKA THOZHU KUDI,
SINKUKANDAM P.O, CHINNAKANAL, IDUKKI - 685 618.
58. MUTHUKUMAR, AGED 51 YEARS, S/O. OORU MOOPAN,
DOOR NO. 54, PACHAPULKUDI, SINKUKANDOM P.O,
SURYANELLI - IDUKKI - 685 618.
59. CHANDRAN T, AGED 50 YEARS, S/O. OORU MOOPAN,
DOOR NO. 87, TANK KUDI, SINKUKANDOM P.O,
CHINNAKANAL - IDUKKI - 685 618.
60. YASHODARAN K, AGED 48 YEARS, S/O. OORU MOOPAN,
DOOR NO. 225, 301 COLONY, SINKUKANDAM P.O,
CHINNAKANAL, IDUKKI - 685 618.
ADDL. R57 TO R60 ARE IMPEADED AS PER ORDER
DATED 27/06/2023 IN IA. 37/2023 IN WP(C) 13204/2021.

ADDL. R61 IMPEADED

61. PEOPLE FOR ANIMAL WELFARE, SM HOSPITAL,
THANA P.O., KANNUR - 670 012,
REPRESENTED BY ITS PRESIDENT DR. SUSHMA PRABHU
ADDL. R61 IS IMPEADED AS PER ORDER DATED 27/06/2023
IN IA. 39/2023 IN WP(C) 13204/2021.

ADDL. R62 IMPEADED

62. THE KERALA STATE ELECTRICITY BOARD, VYDYUTHI BHAVANAM,
PATTOM, THIRUVANANTHAPURAM, REPRESENTED BY ITS
CHAIRMAN AND MANAGING DIRECTOR
ADDL. R62 IS SUO MOTU IMPEADED AS PER ORDER
DATED 27/06/2023 IN WP(C) 13204/2021.

ADDL. R63 IMPEADED

63. THE KERALA HYDEL TOURISM, VYDYUTHI BHAVAN, PATTOM,
THIRUVANANTHAPURAM, REPRESENTED BY ITS DIRECTOR.
ADDL. R63 IS SUO MOTU IMPEADED AS PER ORDER
DATED 14/07/2023 IN WP(C) 13204/2021.

ADDL. R64 IMPEADED

64. THE AIRPORT AUTHORITY OF INDIA,
TRIVANDRUM INTERNATIONAL AIRPORT CHACKAI SIDE,
THIRUVANANTHAPURAM-695 008, REPRESENTED BY AIRPORT MANAGER.
ADDL. R64 IS SUO MOTU IMPEADED AS PER ORDER
DATED 31/07/2023 IN WPC NO.13204/2021

ADDL. R65 IMPEADED

65. SHRI.V. K. VENKITACHALAM, AGED 73 YEARS,
S/O LATE V. N KRISHNA IYER, RESIDING AT PATTAMALI MADOM,
T.C. 35/571, THIRUVAMBADI P.O. , PIN- 680 022
ADDL. R65 IS IMPEADED AS PER ORDER DATED
09/02/2024 IN I.A 48/2023 IN WPC NO.13204/2021.

ADDL. R66 IMPEADED

66. THE PRINCIPAL SECRETARY, REVENUE DEPARTMENT,
SECRETARIAT, THIRUVANANTHAPURAM-695 001.

ADDL.R66 IS SUO MOTU IMPEADED AS PER ORDER DATED 01/03/2024 IN WP(C).

ADDL.R67 IMPEADED

67. P.PRAVEEN, S/O PARAMESWARAN, MANGALAMKUNNU ANGADI,
KATTUKULAM P.O., PALAKKAD - 679 514.

ADDL.R67 IS IMPEADED AS PER ORDER DATED 07/06/2024
IN IA 15/2024 IN WP(C)

ADDL. R68 IMPEADED

68. PREETHI SREEVALSAN, AGED 44 YEARS, D/O DR.B.SREEVALSAN,
RESIDING AT TC V/608, CHERUMUKKU TEMPLE ROAD,
CHEMBUKKAVU, THRISSUR - 680 020, MOB : 9846030700,
EMAIL : pawsthrissur1@gmail.com

ADDL. R68 IS IMPEADED AS PER ORDER DATED 07/06/2024
IN IA 19/2024 IN WP(C)

This Suo Motu writ petition again coming on for orders upon perusing the petition, this Court's order dated 15/04/2024 and upon hearing the arguments of DEPUTY SOLICITOR GENERAL OF INDIA & SRI.JAISHANKAR V.NAIR, CENTRAL GOVERNMENT COUNSEL for R1, SMT.M.U.VIJAYALAKSHMI, STANDING COUNSEL for R2, SRI.ASOK M.CHERIAN, ADDITIONAL ADVOCATE GENERAL for R3 to R6, SMT.AYSHA YOUSEFF & SRI.MANU GOVIND, Advocates for R7, SRI.SHAJI.T.A., DIRECTOR GENERAL OF PROSECUTION & P.NARAYANAN, ADDL.PUBLIC PROSECUTOR for R8, Advocate SMT.SRUTHY N.BHAT (PARTY IN PERSON) as Addl.R9, M/S.ADITHYA RAJEEV & NIHARIKA HEMA RAJ, Advocates for R10, SRI.ANGELS NAIR PARTY IN PERSON AS Addl.R11, SRI. M.R HARIRAJ(Sr.ADVOCATE) along with GANGA A.SANKAR, REJIVUE, THANUJA ROSHAN, CHACKOCHEN VITHAYATHIL, VISHNU RAJAGOPAL, VISWAJITH.C.K. & GISHA G.RAJ,Advocates for Addl.R12, M/S. B.S.SWATHI KUMAR, ANITHA RAVINDRAN & HARISANKAR N UNNI, Advocates for Addl. R13, SRI.S. JAMAL, Advocate for Addl. R14, M/S. K.V.PRAKASH, D.G. VIPIN, KAROL MATHEWS SEBASTIAN ALANCHERRY, Advocates for Addl.R15,

M/S. ASWIN GOPAKUMAR, KANDAMPULLY VIKRAM & NIKITHA SUSAN PAULSON for Addl. R16, M/S.KRISHNA PRASAD. S, SINDHU S.KAMATH & ROHINI NAIR, Advocates for Addl.R17, M/S.PRASANTH S.R. & BHANU THILAK, Advocates for Addl.R18, ADDL.R34 & ADDL.R65, SRI.BRIJESH MOHAN, Advocate for Addl.R19, SRI. NANDAKUMARA MENON SENIOR ADVOCATE ALONG WITH SRI.P.K.MANOJ KUMAR ADVOCATE FOR Addl.R20, SRI.M.K.CHANDRAMOHAN DAS & SRI.S. SREEKUMAR, ADVOCATE FOR Addl.R21 , SRI.SANTHOSH.P.PODUVAL ADVOCATE FOR Addl.R22, SRI.K.JANARDHANA SHENOY, SC for Addl.R23 and of SRI.V.KRISHNA MENON ADVOCATE FOR ADDL.R.24, SMT.MEENA JOHN, ADVOCATE FOR ADDL R.25, M/S. S.R.K. PRATHAP, JISSMON A.KURIAKOSE, Advocates for R26, SMT.RANJINI HARIDAS (PARTY IN-PERSON) for Addl. R27, M/S. P.R. VENKATESH & KEERTHIVAS. G., Advocates for Addl. R28, M/S.UMA DEVI. M., Advocate for Addl.R29, M/S. RAJESH VIJAYAN & SIKHA S.NAIR, Advocates for Addl. R30, M/S. C.A. MAJEED, K.H. ASIF, MOLTY MAJEED, P.B. UNNIKRISHNAN NAIR & MATHEW VARGHESE, Advocates for Addl. R31, SRI.JAISHANKAR V.NAIR, CENTRAL GOVERNMENT COUNSEL for Addl. R32, M/S.ADITYA THEJUS KRISHNAN & FERHA AZEEZ, Advocates for Addl.R33, SRI.MANOJ RAMASWAMY, Advocate for Addl. R35 & R37 SMT.SREEJA SOHAN, SRI.ATUL SOHAN Advocates for Addl. R36, SRI.ANIL SIVARAMAN, Advocate for Addl. R38, SRI.G.SREEKUMAR (CHELUR), for Addl.R39 & R40, M/S. AUGUSTINE JOSEPH, TONY AUGUSTINE & AISWARYA E.J. VETTIKOMBIL, Advocates for Addl. R41, M/S.NEERAJ NARAYAN & HARIKRISHNAN. R., Advocates for Addl. R42, M/S.CHANDRASEKHAR & P.M. SATHEESH, Advocates for R43 & R44, M/S. SABU GEORGE, P.B. KRISHNAN, P.B. SUBRAMANYAN, MANU VYASAN PETER & DILIP THOMAS, Advocates for R45, SRI.JOICE GEORGE, Advocate for R46, SRI.ARUN THOMAS, Advocate for R47, M/S.ALEX M.SCARIA, SARITHA THOMAS, ALEN J.CHERUVIL, SAHL ABDUL KADER & SANJITH KUMAR. R., Advocates for R48, M/S.PAUL P.ABRAHAM & TOBIAS TOGI MATHEW, Advocates for R49, SMT. I.SHEELA DEVI, BINESH K N, Advocates for Addl. R52, M/S. SANDESH RAJA, DENU JOSEPH, ASWIN T.SURESH & MUHISEENA V.Z, Advocates for R54, M/S.GAYATHRI MURALEEDHARAN, RAMAKRISHNAN M.N.& ARATHY P. for Addl.R55, Adv. SREERAJ. M.D for ADDL. R57 TO R60, M/S. SRUTHY.N BHAT & NIKITA.J MENDEZ, Advocates for ADDL.R61, SMT. LATHA ANAND, Advocate for ADDL.R63, SRI.V. SANTHARAM, Advocate for Addl. R64, GOVERNMENT PLEADER for ADDL.R66, M/S. S.PRASANTH, C.R.SYAM KUMAR, HELEN P.A, ATHUL ROY & STEPHANIE SHARON, Advocates for Addl.R67,

M/S. ALINA ANNA KOSE, RAHEENA P.I, KARTHIKA GANESH, VISHNU PRASAD N.K & SANDHRA MARIYA SEBASTIAN, Advocates for Addl.R68, SRI.NAGARAJ NARAYANAN, SPECIAL GOVERNMENT PLEADER, SRI.N.K SUBRAMANIAN, SRI. ARUN CHANDRAN and of SRI.S.RAMESH BABU (SENIOR ADVOCATE) & SRI.T.C.SURESH MENON, AMICI CURIAE, the Court passed the following:

P.T.0



**DR. A.K.JAYASANKARAN NAMBIAR
&
GOPINATH P., JJ.**

WP(C).No.13204 of 2021

Dated this the 7th day of June, 2024

O R D E R

Gopinath P., J.

The learned Additional Advocate General submits that the order of this Court directing the closing down of ecotourism centers in Wayanad is causing great prejudice and the Government may be permitted to re-open these ecotourism Centers. We are of the opinion that entry into areas such as 'Kuruva' Island must be restricted and the number of visitors must be limited to the bare minimum. We are also of the opinion that there must be a balancing of interest between the preservation of wildlife and the interests of wildlife and environmental enthusiasts, who may want to visit such areas. We feel that the restrictions to be put in place must include a total ban on plastics including in the shops which are stated to be run by the Vana Samrakshana Samithies. We also deem it appropriate to direct that the manner and method of the constitution of the Vana Samrakshana Samithies including the qualification of the persons who were eligible to be appointed to such Samithies is placed on record by the next date of posting. In order to consider the request for permission to re-open the eco-tourism centers, we direct that a proposal regarding the restrictions/conditions [including limiting the number of visitors] must be placed by the Government. The Government will also consider increasing the entry fee substantially which would automatically reduce the number of visitors to the area. This Court will pass necessary orders regarding the reopening of the ecotourism Centers upon receipt

of the aforesaid proposal.

Report No.18 filed by the learned *amici curiae*

2. In the light of the averments contained in Report No.18 filed by the learned *amici curiae* and also taking into consideration the objections filed to that report by the Secretary of the Paramekavu Devaswom, we are of the opinion that, we should direct the Chief Conservator of Forest, High Range Circle, to file an affidavit touching upon the matters set out in Report No.18 of the learned *amici curiae*, and in particular, whether there was any instance of willful disobedience to the orders passed by this Court on 15.04.2024. The affidavit shall be on record by the next date of posting.

Post on 14.06.2024.



Sd/-
DR. A.K.JAYASANKARAN NAMBIAR
JUDGE

Sd/-
GOPINATH P.
JUDGE

mns